

General Pool Accommodation for Class III and IV Staff of Badarpur Thermal Power Project

4619. SHRI ESWARA REDDY: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether the Class I, II and IV staff of Badarpur Thermal power project are entitled to General Pool Accommodation of the Directorate of Estates; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH): (a) and (b). The staff of Badarpur Thermal Power Project at Badarpur is not entitled to residential accommodation from the general pool at Delhi/New Delhi as Badarpur does not fall in any of the Postal Zones of Delhi at present qualifying for allotment of general pool accommodation at Delhi/New Delhi. However, 39 officials of the Project who are occupying residential accommodation from the general pool at Delhi/New Delhi/Faridabad were permitted as a special case to continue to retain the same till 31st December, 1969 on payment of normal rent.

Benefits of C.G.H.S. Scheme to Class III and Class IV Staff of Badarpur Thermal Power Project

4620. SHRI ESWARA REDDY: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether the Class III and IV staff of Badarpur Thermal Power Project are entitled to benefits under the Central Government Contributory Health Service Scheme; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI

B. S. MURTHY): (a) and (b). The staff of Badarpur Thermal Power Project residing in various areas of Delhi/New Delhi which are covered under the C.G.H. Scheme are entitled to benefits under the Scheme. Badarpur area itself is not yet covered under the Central Government Health Scheme. Staff residing there is entitled to claim medical reimbursement under C. S. (MA) Rules.

Amount of Foreign Exchange permitted to be brought by Hippies

4621. SHRI RAM GOPAL SHALWALE: Will the Minister of FINANCE be pleased to state whether Hippies bring foreign exchange with them and if so, the amount of foreign exchange each Hippie is permitted to bring?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): There are no restrictions on the amount of foreign exchange a foreign national may bring into the country. As no record is kept of the foreign exchange brought in by foreign nationals, it would not be possible to say to what extent Hippies bring in foreign exchange.

प्रतिरक्षा लेखों में एस० ए० एस० परीक्षा

4622. श्री श्रीकारलाल बेरवा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्रतिरक्षा लेखों में एस० ए० एस० परीक्षा घाठ महीने पहले अर्थात् अक्तूबर के महीने में ली गई थी;

(ख) यदि हां, तो उसका परिणाम अब तक घोषित न किये जाने के क्या कारण हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी, हां ।

(ख) परीक्षा-फल 16 जून 1970 को घोषित किया गया था ।

विदेशी सहायता का उपयोग

4623. श्री जगेश्वर यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) 1969-70 में विभिन्न देशों से